

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PREMIER LOGIC INDIA PRIVATE LIMITED**

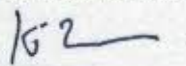
1	NAME OF CORPORATE PERSON	PREMIER LOGIC INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20 January 2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kanpur
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999UP2017FTC089347
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered office: C-287, First Floor, Govindpuram, Ghaziabad UP – 201014, India Corporate office: Plot No, Espee IT Park, 1st & 2nd Floor, 5, Jawaharlal Nehru Rd, Ekkatuthangal, Chennai, Tamil Nadu 600032
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 December 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: TARUN JAGGI ADDRESS: A-1/292, JANAK PURI, NEW DELHI-110058, INDIA EMAIL ID: TARUNJAGGI@GMAIL.COM TELEPHONE NO.: 011- 4163-4951 REGISTRATION NO.: IBBI/PA-001/IP-P00113/2017-18/10220
8	LAST DATE FOR SUBMISSION OF CLAIMS	19 January 2022

Notice is hereby given that the Premier Logic India Private Limited has commenced voluntary liquidation on 21 December 2021.

The stakeholders of Premier Logic India Private Limited are hereby called upon to submit a proof of their claims, on or before 19 January 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

~~Submission of false or misleading proofs of claim shall attract penalties.~~


Tarun Jaggi
Date: December 21, 2021
Place: New Delhi